

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. +457**  
ANSWERED ON 19<sup>TH</sup> NOVEMBER, 2019

MEGA FOOD PARKS

† 457. **SHRI RAVI KISHAN:**  
**DR. RAM SHANKAR KATHERIA:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of the Mega Food Parks which have been established by the Government since 2014;
- (b) the details of the Mega Food Parks which have been established, State-wise;
- (c) whether there is any plan to establish a new Mega Food Park in Gorakhpur, Uttar Pradesh, if not, the reasons therefor; and
- (d) whether any criteria have been set for establishment of Mega Food Parks and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAMESWAR TELI)

(a) & (b): Ministry of Food Processing Industries does not establish Mega Food Parks in the country on its own. However, Ministry of Food Processing Industries has been implementing Mega Food Park Scheme (MFPs) to create modern infrastructure for the food processing. As per the scheme guidelines, the responsibility of execution, ownership and management of the Mega Food Park(MFP) would vest with a Special Purpose Vehicle (SPV) registered under the Companies Act. However, State Government/ State Government entities/Cooperatives applying for the project under the scheme will not be required to form a separate SPV. Presently, Ministry has accorded final approval to 38 Mega Food Park Projects and in-principle approval to 2 Mega Food Park projects which are under various stages of implementation. Out of these, Ministry has accorded final approval to 27 Mega Food Park Projects and in-principle approval to 2 Mega Food Park projects since 2014. Presently, a total of 17 Mega Food Park projects have been made operational and out of these, since 2014, Fifteen Mega Food Park projects at Tumkur (Karnataka), Fazilka (Punjab), Nalbari (Assam), Khargone (Madhya Pradesh), Murshidabad (West Bengal), Rayagada (Odisha), Satara (Maharashtra), Ajmer (Rajasthan), Udham Singh Nagar (Uttarakhand), Surat(Gujarat), Aurangabad(Maharashtra), Una(HP), West Godavari(Andhra Pradesh), West Tripura(Tripura) and Nizamabad(Telangana) have been made operational . State wise details of 40 Mega Food Park Projects approved under the Mega Food Park Scheme in the country including 02 Mega Food Park projects in the State of Uttar Pradesh along with their status of implementation are at **Annexure-I**.

(c) & (d): The proposals under Mega Food Park Scheme for setting up of Mega Food Parks in the country are invited through Expression of Interest (EOI) from time to time. Selection of suitable proposals for these projects is done as per the Scheme guidelines, based on the merit, through a three tier stringent appraisal process as per the prefixed criteria. At present, Ministry has not floated any EoI for submission of proposals under the Scheme. As on date, there is no proposal under consideration to establish any new Mega Food Parks in Gorakhpur, Uttar Pradesh under the Mega Food Park Scheme of the Ministry. The criteria for establishment of Mega Food Parks is detailed in the scheme guidelines. The salient features including major eligibility criteria of the scheme guidelines of Mega Food Park are at **Annexure-II**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF LOK SABHA UNSTARRED QUESTION NO. 457 FOR ANSWERED ON 19<sup>TH</sup> NOVEMBER, 2019 REGARDING “MEGA FOOD PARKS”.**

**State wise details of 40 Mega Food Park Projects approved under the Mega Food Park Scheme in the country including details of 02 Mega Food Park projects of Uttar Pradesh along with their status of implementation.**

[illegible]

12.	Cremica Food Park Pvt. Ltd., Una, <b>Himachal Pradesh</b>	107.34	21.09.2012	06.08.2014	50	42.72	<b>Operational</b>
<b>Jammu and Kashmir</b>							
13.	RFK Greens Food Park Pvt. Ltd., Pulwama, <b>Jammu and Kashmir</b>	79.43	21.09.2012	19.02.2014	50	23.19	Under Implementation
<b>Karnataka</b>							
14.	Integrated Food Park Pvt. Ltd., Tumkur, <b>Karnataka</b>	144.33	03.08.2010	27.03.2011	50	48.22	<b>Operational &amp; Completed</b>
15.	Favorich Infra Pvt Ltd., Mandya, <b>Karnataka</b>	113.83	03.01.2017	19.12.2017	50	15.00	Under Implementation
<b>Kerala</b>							
16.	Kerala State Industrial Dev Corpt Ltd (KSIDC), Alappuzha, <b>Kerala</b>	129.15	31.03.2015	27.11.2015	50	28.80	Under Implementation
17.	Kerala Industrial Infra. Development Corpt. (KINFRA), Palakkad, <b>Kerala</b>	102.13	31.03.2015	27.11.2015	40.57	37.72	Under Implementation
<b>Madhya Pradesh</b>							
18.	Indus Mega Food Park Pvt. Ltd., Khargoan, <b>Madhya Pradesh</b>	131.28	10.10.2011	27.08.2012	50	49.12	<b>Operational &amp; Completed</b>
19.	Avantee Mega Food Park Pvt. Ltd., Dewas, <b>Madhya Pradesh</b>	144.12	31.03.2015	31.12.2015	50	38.88	Under Implementation
<b>Maharashtra</b>							
20.	Paithan Mega Food Park Pvt. Ltd., Aurangabad, <b>Maharashtra</b>	124.52	01.04.2011	08.03.2013	48.82	41.99	<b>Operational</b>
21.	Satara Mega Food Park Pvt. Ltd., Satara, <b>Maharashtra</b>	139.33	21.09.2012	06.08.2014	50	44.49	<b>Operational</b>
22.	Wardha Mega Food Park Pvt. Ltd, Wardha, <b>Maharashtra</b>	92.36	31.03.2015	13.01.2016	50	15.00	Under Implementation
<b>Mizoram</b>							
23.	Zoram Mega Food Park Pvt. Ltd., Aizawl, <b>Mizoram</b>	75.20	19.12.2013	10.06.2015	50	44.24	Under Implementation
<b>Nagaland</b>							
24.	DoysAgri Resources Pvt Ltd, Dimapur, <b>Nagaland</b>	71.79	03.01.2017	16.08.2017	50	29.78	Under Implementation
<b>Odisha</b>							
25.	Odisha Industrial Infrastructure Development Corporation (IDCO), Khurda, <b>Odisha</b>	125.42	31.03.2015	06.11.2015	50	37.80	Under Implementation
26.	MITS Mega Food Park Ltd., Rayagada, <b>Odisha</b>	80.17	29.04.2011	16.04.2012	50	44.95	<b>Operational</b>
<b>Punjab</b>							
27.	International Mega Food Park Ltd. , Fazilka, <b>Punjab</b>	130.38	03.08.2010	25.05.2011	50	45	<b>Operational</b>
28.	Punjab Agro Industries Corporation Ltd., (PAIC) Ludhiana, <b>Punjab</b>	117.61	31.03.2015	27.11.2015	50	37.62	Under Implementation
29.	Sukjhit Mega Food Park & Infrastructure Limited, Kapurthala, <b>Punjab</b>	107.83	31.03.2015	06.11.2015	48.70	38.76	Under Implementation

Rajasthan							
30.	Greentech Mega Food Park Pvt. Ltd., Ajmer, Rajasthan	119.82	21.09.2012	19.02.2014	49.88	43.18	Operational
Telangana							
31.	Smart Agro Food Park Pvt. Ltd., Nizamabad, Telangana	108.95	19.12.2013	10.06.2015	50	44.56	Operational
32.	Telangana State Industrial Infrastructure Corporation Ltd., Khammam, Telangana	109.44	31.03.2015	05.02.2016	50	28.49	Under Implementation
Tripura							
33.	Sikaria Mega Food Park Pvt. Ltd., West Tripura, Tripura	87.45	29.04.2011	30.11.2011	50	43.50	Operational
Uttarakhand							
34.	Patanjali Food & Herbal Park Pvt. Ltd., Haridwar, Uttarakhand	95.08	16.12.2008	30.03.2009	50	50	Operational & Completed
35.	Himalayan Food Park Pvt Ltd, Udham Singh Nagar, Uttarakhand	98.08	21.09.2012	23.01.2014	48.12	41.80	Operational
Uttar Pradesh							
36.	Nandvan Mega Food Park Private Limited, Mathura, Uttar Pradesh	120.77	21.12.2017	28.01.2019	50	0.00	Under Implementation
37.	Patanjali Food & Herbal Park Noida Pvt Ltd GautamBudh Nagar, Uttar Pradesh	218.30	15.01.2018	20.09.2018	50	0.00	Under Implementation
West Bengal							
38.	Jangipur Bengal Mega Food Park Ltd., Murshidabad, West Bengal	132.70	16.12.2008	16.03.2010	50	45	Operational
39	Jalpaiguri Mega Food Park Pvt. Ltd, Japlaiguri, West Bengal	108.07	08.03.2019	--	SPV is in the process of meeting the conditions for “Final Approval”.		
Manipur							
40	Manipur Food Industries Corporation Limited, Kakching, Manipur	80.02	08.03.2019	--	IA is in the process of meeting the conditions for “Final Approval”.		

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**SALIENT FEATURES WITH MAJOR ELIGIBILITY CRITERIA OF THE SCHEME GUIDELINES OF MEGA FOOD PARK.**

**Objective of the Scheme**

The primary objective of the MFPS is to provide modern infrastructure facilities for the food processing along the value chain from the farm to the market. It will include creation of processing infrastructure near the farm, transportation, logistics and centralized processing centres.

The scheme functions with a cluster based approach based on a hub and spokes model by establishing Mega Food Parks. It includes creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC). These PPCs and CCs act as aggregation and storage points to feed raw material to the processing units located in the CPC. The scheme will be demand-driven, and will facilitate food processing units to meet environmental and safety standards.

**Pattern of Assistance**

The scheme provides for a capital grant at the rate of 50 percent of the project cost (excluding land cost) in general areas and at the rate of 75 percent of the project cost (excluding land cost) in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States subject to a maximum of Rs.50 crore per project.

**Land**

The requirement of land for establishing the CPC is minimum 50 acres either by purchase or on lease of at least 75 years for the Central Processing Centre of the Mega Food Park.

**Key Project Components**

- **Enabling Basic Infrastructure** –Internal Roads, drainage, water supply, electricity supply including captive power plant, ETP & STP, weighbridges etc.
- **Core Processing** –Sorting & grading, packaging, warehouses & Specialized storage, Pre-cooling and Ripening chambers, IQF, Cold chain infrastructure, Steam generation, QC Lab etc.
- **Standard Design Facility Sheds for Micro and Small Enterprises (MSEs)** – plug and play facility for small units.
- **Non – Core Infrastructure** - Admin buildings, training centres, canteen, workers’ hostel, trade/display centre etc

**Implementing Agency**

The responsibility of execution, ownership and management of the Mega Food Park vests with a Special Purpose Vehicle (SPV) registered under the Companies Act. However, State Government/ State Government entities/Cooperatives applying for the project under the scheme will not be required to form a separate SPV.

**Eligibility criteria for SPV**

The main eligibility criteria of the SPVs are as under:

- i. SPV shall be a body corporate registered under the Companies Act. However, in case of State Government/ State Government entities/Cooperatives implementing the project, registration of a separate SPV under the Companies Act will not be necessary.
- ii. The promoter holding maximum equity in the SPV will be the lead promoter. The lead promoter will be primarily responsible for co-ordination with all stakeholders including with the Ministry of Food Processing Industries to ensure effective implementation of the project.

- iii. The combined net worth of the promoters/proposed shareholders of SPV should not be less than Rs.50.00 crore. Each member in SPV must have a net worth atleast 1.5 times of his/her proposed equity contribution in order to ensure requisite contribution for the project from each shareholder.
- iv. The SPV needs to bring in at least 20 percent of the total project cost as equity in general areas and at least 10 percent of the total project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.
- v. Central Government agencies becoming shareholders in the SPV, can only hold upto 26 percent of equity in the SPV. However, there will be no such restriction on State Govt./ State Govt. entities/ Cooperatives.
- vi. Every SPV will publish the user charges/hiring rates for common facilities and lease rental rates for plots and factory buildings for MSEs in the Mega Food Park on their websites for wider information of the prospective investors. Rate of plots in the Mega Food Park may also be made available to Ministry of Food Processing Industries and State Government concerned for uploading on their websites. SPVs are not permitted to sell plots/facilities in Mega Food Parks and can only give plots/facilities on lease to other food processing units.
- vii. The common facilities in the park cannot be sold or leased out. They can only be offered to units on rental basis.

### **Programme Management Agency (PMA)**

The Ministry will appoint a Program Management Agency (PMA) to assist it in implementation of the Scheme. The PMA will be a reputed institution with extensive experience in project development, management, financing and implementation of infrastructure projects.

### **Project Management Consultant (PMC)**

In addition to the PMA, for ensuring smooth implementation of projects at ground level, Ministry has drawn up a panel of Project Management Consultants (PMC) with experience in preparation of DPRs for large projects and in project implementation. Any of these Ministry's empaneled agencies may be engaged by the SPVs for preparation of DPRs and for assistance in implementation.

### **Time schedule**

The time schedule for completion and successful operationalization of a Mega Food Park project is 30 months from the date of final approval to the project.